

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2542
ANSWERED ON:09.12.2011
EXPLOITATION OF CHILDREN IN JUVENILE HOMES
Sainuji Shri Kowase Marotrao

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether cases of inmates of various Juvenile homes in the country often being subject to sexual abuse and other atrocities came to the notice of the Government;
- (b) if so, the number of such cases reported during each of the last three of the last three years and the current year, State-wise; and
- (c) the action taken/being taken by the Government against the erring official?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Some instances of abuse or exploitation of children have come to the notice of the Government, in the Ministry of Women and Child Development, through visits, conducted from time to time by teams from the Ministry and National Commission for Protection of Child Rights (NCPCR) as well as through complaints received by NCPCR. State-wise Number of such complaints dealt by NCPCR during each of the last three years and current year, so far, is Annexed.

(c): Such cases are conveyed to the concerned State Governments with directions to take appropriate remedial measures.